

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/3801/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman
District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 15th October 2020.

Sub: **Civil Vacation.**

Ref:- Your letter No.DJ/BAK/2020/2520 Dated the 13.10.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Durga Puja vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission, with your official car, at your own cost, w.e.f. the evening of 21.10.2020 till the morning of 05.11.2020. The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

3803
Memo NO.HC.VII-49/2010/3802-1A, dated 15.10.2020

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

15/10/2020
JT. REGISTRAR (VIGILANCE)